

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 308**  
**IB-997/ND/2019**  
**New IA-3520/2024**

**IN THE MATTER OF:**

**Pradyuman Kumar Aggarwal & Others**

**... Applicant/Petitioner**

**Versus**

**M/s. Orchild Salon On Services Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liq.**

: Adv. Manoj Kumar Garg, Adv. Pulkit Atal, Adv.  
Rakesh Kumar Jain in I.A. 3520/2024, Adv.  
Kundan Roy

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3520/2024:** Issue notice to the Members of Stakeholders Consultation Committee (SCC) returnable on 23.09.2024. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post, courier service and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List the matter on 23.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**